

**GOVERNMENT OF INDIA  
MINISTRY OF LAW & JUSTICE  
DEPARTMENT OF LEGAL AFFAIRS**

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**RAJYA SABHA**

**UNSTARRED QUESTION NO. 3456**

**TO BE ANSWERED ON THURSDAY, THE 25.03.2021**

**Tuition fee in National Law Universities**

**3456# Dr. Ameer Yajnik:**

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether tuition fee in the "National Law Universities" remains very high;
- (b) if so, the provisions made for the education of poor students;
- (c) whether Government is taking any steps to reduce the said fee; and
- (d) whether there is any scheme to provide scholarship to the students?

**ANSWER**

**MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY**

**(SHRI RAVI SHANKAR PRASAD)**

(a) to (d): The information is being collected and will be laid on the Table of the House.